

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 100 of 2015**

**Dated: 3<sup>rd</sup> February, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:**

**Tamilnadu Generation & Distribution Corpn. Ltd. & Anr.**

**... Appellant(s)**

**Versus**

**JSW Steel Ltd. & Anr.**

**... Respondent (s)**

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Senthil Jagdeesan  
Ms. Suchitra Kumbhat

**ORDER**

It is represented that pleadings are complete. List the matter for hearing on **14.03.2016.**

**(I. J. Kapoor)**  
**Technical Member**  
ts/vg

**(Justice Ranjana P. Desai)**  
**Chairperson**